

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2015 APPEAL NO. 269 OF 2015 & IA NO. 434
OF 2015 AND APPEAL NO. 12 OF 2016

Dated : 29th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

APPEAL NO. 238 OF 2015

Gujarat Granito Manufacturers Association
Versus

... Appellant (s)

Gujarat Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Sakie Jakharia

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

Essar Power Gujarat Ltd.
Versus

... Appellant (s)

Gujarat Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

APPEAL NO. 12 OF 2016

**Essar Oil Ltd.
Versus**

Gujarat Electricity Regulatory Commission & Ors.

... Appellant (s)

...Respondent (s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

ORDER

The learned counsel appearing for the Respondent No.2 has filed copies of the judgments for substantiating their case after duly serving copy to the other side. The same is taken on record.

Post this matter for hearing before appropriate bench on **05.08.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member